

आयकर अपीलीय अधिकरण
मुंबई पीठ "एस एम सी" , मुंबई
श्री विकास अवस्थी, न्यायिक सदस्य के समक्ष
IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "SMC", MUMBAI
BEFORE SHRI VIKAS AWASTHY, JUDICIAL MEMBER
आअसं. 6014 & 6015/मुं/2019 (नि.व 2014-15 & 2015-16)
ITA NO.6014 & 6015/MUM/2019(A.Y 2014-15 & 2015-16)

Smt. Anjana Mehta,
A/902, Olympia Tower, N.M.Joshi Marg,
Byculla, Mumbai 400 011

PAN-AAPPM-3646-M

..... अपीलार्थी /Appellant

बनाम Vs.

ITO-21(1)(1),
Piramal Chambers,
Lalbaug, Mumbai – 400 012.

..... प्रतिवादी/Respondent

अपीलार्थी द्वारा/ Appellant by : None

प्रतिवादी द्वारा/Respondent by : Shri Sanjay J. Sethi

सुनवाई की तिथि/ Date of hearing : 23/06/2021

घोषणा की तिथि/ Date of pronouncement : 23/06/2021

आदेश/ ORDER

These appeals by the assessee are directed against the orders of Commissioner of Income Tax (Appeals) -48, Mumbai [in short 'the CIT(A)'] for the Assessment Year 2014-15 dated 28/06/2019 and Assessment Year 2015-16 dated 14/06/2019, respectively.

2. A communications dated 12/02/2021 has been received from the Chartered Accountants of the assessee stating that the assessee has opted for 'Vivad Se Vishwas Scheme, 2020'(in short 'VSVS') and hence, want to withdraw the appeals.

3. Shri Sanjay J. Sethi representing the Department stated that the Department has no objection if the assessee wants to withdraw appeals to avail the benefit of VSVS'.

4. A perusal of above letter shows that the assessee's declaration under VSVS for the impugned assessment year has been accepted and the Designated Authority has issued Form-3 for both the Assessment Years. In view of above, the appeals by assessee are dismissed as withdrawn.

Order pronounced in the open Court on Tuesday, the 23rd day of June, 2021

Sd/-

(VIKAS AWASTHY)

न्यायिक सदस्य/JUDICIAL MEMBER

मुंबई/ Mumbai, दिनांक/Dated 23/06/2021

Vm, Sr. PS (O/S)

प्रतिलिपि अग्रहितCopy of the Order forwarded to :

1. अपीलार्थी/The Appellant ,
2. प्रतिवादी/ The Respondent.
3. आयकर आयुक्त(अ)/ The CIT(A)-
4. आयकर आयुक्त CIT
5. विभागीय प्रतिनिधि, आय.अपी.अधि., मुंबई/DR, ITAT, Mumbai
6. गार्ड फाइल/Guard file.

//True Copy//

BY ORDER,

(Dy./Asstt. Registrar)
ITAT, Mumbai